

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

6(ND)16

COARM:

PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2019**

**NAME OF THE COMPANY: Sh. Mukehs Thareja V/s. M/s. Thareja Metal
Pvt. Ltd. & ors.**

SECTION OF THE COMPANIES ACT: 397-398

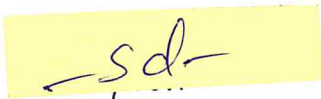
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present for the Petitioner: Mr. Shreshth Nanda, Advocate
Present for the Respondent: Mr. Ankit Jalal, Advocate

ORDER

Ld. Counsels submit that talks of compromise are still in progress. In view of the same they request for an adjournment. At their request, adjourned to 26th February, 2019.

Last opportunity is being given to the parties.



(V.K. Subburaj)
Member (T)



(Ina Malhotra)
Member (J)